

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 39 of 2021

In the matter of:

Raj Kumari

....Appellants

Vs.

Intec Capital Ltd. & Anr.

....Respondents

Present:

**Appellants: Mr. Navin Kumar and Mr. Vishwdeep Hooda,
Advocates.**

**Respondents: Mr. Vinod Chaurasia, Advocate for R-1.
Mr. Sagar Bansal and Mr. Piyush Moona, Advocate for
Respondent No.2 (RP of CD).**

ORDER
(Through Virtual Mode)

15.03.2021: Mr. Naveen Kumar, learned Counsel for the Appellant submits that a settlement has been reached between the parties and he has instructions to withdraw the Appeal.

The Appeal is accordingly dismissed as withdrawn.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

Ash/NN